

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-503
IB-887/ND/2022

IN THE MATTER OF:

Central Goods & Service Tax
Through Deputy Commissioner
Vs.

Govind Jee Dairy Milk Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 06.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Kapil Sharma for CGST Dept.

For the Respondent :

ORDER

This Tribunal vide order dated 19.12.2023 given a last opportunity to the Corporate Debtor to argue the matter.

Ld. Counsel on behalf of the Applicant is present.

List the matter before the Regular Bench on **23.02.2024**.

S/d-
(Dr. SANJEEV RANJAN)
MEMBER (T)

S/d-
(MR. MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)